

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

ORDER

No: 927

Dated: 01-01-2016

Sanction is hereby accorded to the additional allotment of funds in favour of the Subordinate Courts (under 13th F.C) under Major head 2014-Adm. of Justice, Sub head 0488 Distt.& Sessions Courts under object Head "Salary" and 2071-P&ORB (Defined Pension Scheme) object head 641-Pensionary Charges, for the current year 2015-16, as detailed below. The allotment is subject to fulfillment of following conditions:-

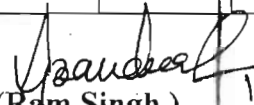
1. All financial rules/Orders and instructions issued by the Govt. from time to time shall be observed while incurring the expenditure against the allocated amounts.
2. administrative approval/Technical sanction be obtained wherever required before the expenditure is incurred.
3. The DDO will ensure that the expenditure under various budget heads is kept within the budget allocation.
4. The drawing & disbursing officer shall furnish the monthly drawl/expenditure statement invariably by the 10th of succeeding month.

(Amount in lacs)

S.No.	Name of the Court	Rs. In lacs.	2071-P&ORB (NPS)
1.	Sub Judge/ Special Mob. Mag. Jammu. (under 13 th Finance Commission)	7.00	0.25
2.	Sub Judge/ Special Mob. Mag. Udhampur. (under 13 th Finance Commission)	5.50	0.15
3.	Sub Judge/ Special Mob. Mag. Bhaderwah. (under 13 th Finance Commission)	4.80	0.15
4.	Sub Judge/ Special Mob. Mag. Poonch. (under 13 th Finance Commission)	5.60	0.16
5.	Sub Judge/ Special Mob. Mag. Rajouri. (under 13 th Finance Commission)	35.51	0.16
6.	Sub Judge/ Special Mob. Mag. Srinagar. (under 13 th Finance Commission)	14.00	0.70
7.	Sub Judge/ Special Mob. Mag. Budgam. (under 13 th Finance Commission)	8.50	0.32
8.	Sub Judge/ Special Mob. Mag. Baramulla. (under 13 th Finance Commission)	8.00	0.15
9.	Sub Judge/ Special Mob. Mag. Anantnag. (under 13 th Finance Commission)	5.30	0.10
10.	Sub Judge/ Special Mob. Mag. Trehgam (Kupwara) (under 13 th Finance Commission)	2.00	0.18
11.	Sub Judge/ Special Mob. Mag. Kathua (under 13 th Finance Commission)	6.00	0.20
12.	Sub Judge/ Special Mob. Mag. Pulwama (under 13 th Finance Commission)	5.60	0.10
13.	Sub Judge/ Special Mob. Mag. Leh (under 13 th Finance Commission)	2.00	0.10
14.	Sub Judge/ Special Mob. Mag. Kargil (under 13 th Finance Commission)	5.00	0.10
15.	Munsiff/Addl. Spl. Mobile Mag. R.S.Pura. (under 13 th Finance Commission)	4.50	0.16
16.	Munsiff/Addl. Spl. Mobile Mag. Samba. (under 13 th Finance Commission)	5.00	0.35
17.	Munsiff/Addl. Spl. Mobile Mag. Billawar. (under 13 th Finance Commission)	4.10	0.10
18.	Munsiff/Addl. Spl. Mobile Mag. Udhampur. (under 13 th Finance Commission)	4.50	0.20
19.	Munsiff/Addl. Spl. Mobile Mag. Reasi. (under 13 th Finance Commission)	4.54	0.30
20.	Munsiff/Addl. Spl. Mobile Mag. Ramban. (under 13 th Finance Commission)	4.50	0.20
21.	Munsiff/Addl. Spl. Mobile Mag. Doda. (under 13 th Finance Commission)	4.50	0.10
22.	Munsiff/Addl. Spl. Mobile Mag. Surankote. (under 13 th Finance Commission)	4.00	0.20
23.	Munsiff/Addl. Spl. Mobile Mag. Thanamandi. (under 13 th Finance Commission)	5.00	0.20

24.	Munsiff/Addl. Spl. Mobile Mag. Pantha Chowk.(under 13 th Finance Commission)	4.00	0.25
25.	Munsiff/Addl. Spl. Mobile Mag. Kishtwar (under 13 th Finance Commission)	2.40	0.15
26.	Munsiff/Addl. Spl. Mobile Mag. Ganderbal. (under 13 th Finance Commission)	2.25	0.10
27.	Munsiff/Addl. Spl. Mobile Mag. Beerwah (Budgam). (under 13 th Finance Commission)	2.40	0.10
28.	Munsiff/Addl. Spl. Mobile Mag. Chandoosa (Baramulla).(under 13 th Finance Commission)	3.70	0.10
29.	Munsiff/Addl. Spl. Mobile Mag. Bandipora. (under 13 th Finance Commission)	2.44	0.20
30.	Munsiff/Addl. Spl. Mobile Mag. Pahalgam. (under 13 th Finance Commission)	1.50	0.10
31.	Munsiff/Addl. Spl. Mobile Mag. Kulgam. (under 13 th Finance Commission)	4.50	0.15
32.	Munsiff/Addl. Spl. Mobile Mag. Awantipura (under 13 th Finance Commission)	7.00	0.35
33.	Munsiff/Addl. Spl. Mobile Mag. Kralpora. (under 13 th Finance Commission)	1.70	0.10
34.	Munsiff/Addl. Spl. Mobile Mag. Shopian (under 13 th Finance Commission)	4.20	0.18
35.	Munsiff/Addl. Spl. Mobile Mag. Khaltsi (under 13 th Finance Commission)	4.75	0.25
36.	Munsiff/Addl. Spl. Mobile Mag. Batalik(Drass)(under 13 th Finance Commission)	4.00	0.25
Total:-			

By Order.


(Ram Singh) 11/1/2016
Deputy Registrar (Acctts)

No: 34260-329/AC

Dated: 01-01-2016

Copy to the:

- 1-14 Special Mob. Mag. (under 13th Finance Commission), Jammu/ Udhampur/ Baderwah/Poonch/Rajouri/Srinagar/Budgam/Baramulla/ Anantnag/Kargil Trehgam (Kupwara)/Kathua/Pulwama/Leh..
- 15-36) Addl. Spl. Mobile Mag. (under 13th Finance Commission),R.S.Pura/ Samba/ Billawar/Udhampur/Reasi/Ramban/Doda/Surankote/Thanamandi/Panthachowk Kishtwar/Ganderbal/Beerwah(Budgam)/Chandoosa (Baramulla)/Bandipora/ Pahalgam/ Kulgam/ Awantipora/ Kralpora(Kupwara)/ Shopian/ Khaltsi/ Batalik(Drass)
- 37) Treasure Officer, Sub Treasury District Court Complex, Janipur, Jammu.
- 38) Treasure Officer, Treasury Sadder Court Complex, Srinagar.
- 39-69) Treasure Officers, Treasury ,Udhampur/ Baderwah /Poonch/ Rajouri Budgam/ Baramulla /Anantnag/Trehgam/ Kathua/ Pulwama/ Leh/ Kargil /R.S.Pura/ Samba/ Billawar/ Reasi/Ramban/Doda/ Thanamandi/ Surankote/ Kishtwar/ Ganderbal /Beerwah/ Chandoosa/Bandipora/ Pahalgam Kulgam/ Awantipora/ Shopian/ Khaltsi /Batalik(Drass)

-----for information & necessary action.


Deputy Registrar (Acctts) 11/1/2016